

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

Rajya Sabha

UNSTARRED QUESTION NO. : 1605

TO BE ANSWERED ON THE 1st August 2022

INCIDENTS OF ACCIDENTS INVOLVING AIRCRAFTS

1605. SHRI NARESH BANSAL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of incidents of accidents involving aircrafts that have taken place during the last three years, operator-wise, year-wise details thereof;**
- (b) the action taken by Government to reduce the number of such incidents of accidents and the details thereof; and**
- (c) the total number of air accidents during the last three years that have happened due to low flying by trainee pilots, year-wise?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) A total of 8 accidents have been reported involving scheduled airline operators from the year 2019 to 2022 (upto 22.07.2022). The details are at Annexure.

(b) The actions taken by the Government to reduce such incidents of accidents inter alia includes:

(i) Accident/incident data is regularly analyzed and based on the analysis, guidance in the form of advisory Circulars are issued to bring important observations/findings to the notice of the operators to avoid the recurrence of the accidents/incidents.

(ii) There is a systematic safety oversight process in place for monitoring the compliance of Rules and Civil Aviation Requirements. The safety oversight process includes surveillances, spot check and

regulatory audits. In addition special audits are also carried out as per the risk perceived.

(iii) Directorate General of Civil Aviation (DGCA) conducts surveillance/spot checks as per the Annual Surveillance Plan (ASP). Findings of audits, surveillances & spot checks are followed up with the concerned operator for compliance. The observations are closed after due verification. The compliance of the action taken by the operator is verified during the next audit/surveillance.

(iv) In case of any violations/ non-compliance to regulations detected during audit/surveillance, enforcement action including financial penalty is imposed by the DGCA.

(v) Safety recommendations emanating from the investigation reports are followed up for implementation with the concerned agencies so as to prevent recurrence of similar incident in future.

(vi) Spot checks and surveillance have been increased and during the period of 02.05.2022 to 13.07.2022, as a special drive 353 spot checks were undertaken by DGCA.

(c) There has been NIL accident in the last three years caused due to low flying by trainee pilots.

In response to para (a) of the Rajya Sabha Unstarred Q.No. 1605 for answer on 01.08.2022 regarding "Incidents of accidents involving aircrafts"

ANNEXURE

DETAILS OF ACCIDENTS INVOLVING SCHEDULED AIRLINE OPERATORS FROM 2019 TO 2022 (TILL 22.07.2022)

S. No.	Name of Operator	2019	2020	2021	2022 (Till Date)	Total
1.	Air India Express		01	01		02
2.	Spicejet	01			01	02
3.	Indigo		01	02		03
4.	Vistara			01		01
TOTAL		01	02	04	01	08